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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.03.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CR(IB) No. 48/BB/2018	For Admission	Sec 9 of I&B Code 2016	Vishwas- Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructur es Pvt Ltd	Shri Sampanth Kumar T k Advocate

ADVOCATE FOR PETITIONER/s :


Perikal. K. Arjun
9341210037



ADVOCATE FOR RESPONDENT/s : 

ORDER

Heard Shri Perikal.K.Arjun, learned Counsel for Petitioner. Learned Counsel for Petitioner is directed to inform the other side well before the next of hearing. Post the case on **16.04.2019**. No further adjournment shall be granted.


MEMBER(T)


MEMBER(J)

Raushan


Verified

Court Officer